

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 04.03.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt. Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	Megha R.S. Raju Saurabh Kaushik
2.	Comp. App. (AT) (Ins) No. 345 of 2021	Vrundavan Residency Pvt. Ltd. Vs. Mars Remedies Pvt. Ltd.	Aastha Mehta	

For Admission (Fresh Case)

3.	Comp. App. (AT) No. 37 of 2022	IDFC First Bank Ltd. Vs. Arshiya Ltd. & Anr.	Sharmishta	
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By order of Hon'ble Chairperson

**-sd/-
Registrar**